

	ROOFCO TRADING COMPANY PVT LTD- UNDER CIRP				
A DETAILS OF CLAIM MADE AGAINST CORPORATE DEBTOR AS PRINCIPAL BORROWER					
	NAME OF CD	CLAIMANT	PRINCIPAL	INTEREST AND PENAL & OTHER CHARGES	TOTAL
	ROOFCO TRADING COMPANY PVT LTD	STATE BANK OF INDIA	10,11,39,833.00	2,93,52,570.00	13,04,92,403.00
	ROOFCO TRADING COMPANY PVT LTD	YES BANK	3,06,50,166.00	1,86,09,517.00	4,92,59,683.00
DETAILS OF CLAIM MADE AGAINST CORPORATE DEBTOR AS GURANTOR -SECURED					
	PIPEFIELD INDIA PVT LTD	STATE BANK OF INDIA	19,05,22,502.00	5,81,98,038.00	24,87,20,540.00
	PIPE DISTRIBUTORS	STATE BANK OF INDIA	10,69,91,530.00	3,25,72,633.00	13,95,64,163.00
	PIPE FIELD	STATE BANK OF INDIA	8,32,49,800.00	2,58,37,199.00	10,90,86,999.00
DETAILS OF CLAIM MADE AGAINST CORPORATE DEBTOR AS GURANTOR -UNSECURED					
	EXIMPIPES PVT LTD	DHANALAKSHMI BANK	17,72,47,309.00	5,76,05,224.00	23,48,52,533.00
	SRI AJITH BHASKARAN	YES BANK	5,61,87,479.00	3,38,48,836.00	9,00,36,315
			74,59,88,619.00	25,60,24,017.00	1,00,20,12,636.00
CONSTITUTION OF COC					
			CLAIM AMOUNT	VOTING SHARE	
	STATE BANK OF INDIA	SECURED	13,04,92,403.00		
		SECURED	49,73,71,702.00	62,78,64,105.00	62.66
	YES BANK	SECURED	4,92,59,683.00		
	YES BANK	UNSECURED	9,00,36,315.00	13,92,95,998.00	13.90
	DHANALAXMI BANK	UNSECURED	23,48,52,533.00	23,48,52,533.00	23.44
			1,00,20,12,636.00	1,00,20,12,636.00	100.00